

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12197/2024 BLAPL/4175/2024	ANANTA BASUDEV PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /119 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000202/2024
2	D-BLAPL/12378/2024 BLAPL/4176/2024	SANTOSH KUMAR DALEI@DUGULI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	DHAMNAGAR /241 /2020 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000018/2021
3	D-BLAPL/12684/2024 BLAPL/4177/2024	BIJAYA MEHER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BODEN /297 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000019/2023
4	D-BLAPL/12688/2024 BLAPL/4178/2024	MD CHAND VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
5	D-BLAPL/12714/2024 BLAPL/4179/2024	DHIRU MANIA@BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BEGUNIA P.S. /84 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000106/2023
6	D-BLAPL/12686/2024 BLAPL/4180/2024	ADARSHA KUMAR MOHAPATRA @ GUDU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /134 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000891/2024
7	D-BLAPL/12687/2024 BLAPL/4181/2024	SANGAMESWAR PHULARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNKI /21 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000337/2024
8	D-BLAPL/12636/2024 BLAPL/4182/2024	ABHASH PRADHAN VS STATE OF ODISHA	NIRAKAR MALI VS	// SPL.JUDGE, CHATRAPUR (GANJAM)(G 2(A)CC/0000007/2024
9	D-BLAPL/8480/2024 BLAPL/4183/2024	MANAS BESAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /250 /2023 J.M.F.C.,BINIKA(Sonepur) GR/0000238/2023
10	D-BLAPL/12715/2024 BLAPL/4184/2024	ABINASH SETHY@BABU VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	NIRAKARPUR /35 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000075/2024
11	D-BLAPL/12741/2024 BLAPL/4185/2024	SK.KISAN VS STATE OF ODISHA	AMLAN MOHANTY VS	ALAKUNDA /60 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001061/2024

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12	D-BLAPL/12522/2024 BLAPL/4186/2024	NANDA KHILLA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHITRAKONDA /67 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000064/2020
13	D-BLAPL/12174/2024 BLAPL/4187/2024	SUBHADRA BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
14	D-BLAPL/12500/2024 BLAPL/4188/2024	BISWAJIT NAIK VS STATE OF ODISHA	SUKANTA KUMAR PANDA VS	DHENKANAL TOWN /980 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001996/2023
15	D-BLAPL/11364/2024 BLAPL/4189/2024	SRINIBAS JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI /21 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000073/2024
16	D-BLAPL/12385/2024 BLAPL/4190/2024	TAHASHIL NANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	POTTANGI /115 /2017 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000023/2017
17	D-BLAPL/11628/2024 BLAPL/4191/2024	BIRENDRA KAJI VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	EOW,BHUBANESWAR /5 /2012 PRESIDING OFFICER,OPID COURT,SAMBALPUR GR/0001769/2012
18	D-BLAPL/12786/2024 BLAPL/4192/2024	BALARAM BISWAL VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000100/2024
19	D-BLAPL/10543/2024 BLAPL/4193/2024	PARBATI AMAT VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /319 /2023 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000038/2024
20	D-BLAPL/11254/2024 BLAPL/4194/2024	SIBA CHHATRIA @ SIBU CHHATRIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /601 /2020 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000069/2021
21	D-BLAPL/12388/2024 BLAPL/4195/2024	AJAYA BAGH VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /66 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000225/2024
22	D-BLAPL/10429/2024 BLAPL/4196/2024	RITESH ROUT VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	KALAMPUR /67 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kal Spl/0000060/2023
23	D-BLAPL/12774/2024	PITAMBAR BEHERA	PREETAM MISHRA	BAUNISUNI /150 /2023

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	BLAPL/4197/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000121/2023
24	D-BLAPL/9475/2024 BLAPL/4198/2024	SHAGIR VS STATE OF ODISHA	ATANKA BHANJAN BARIK VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000151/2023
25	D-BLAPL/12781/2024 BLAPL/4199/2024	RUNA LIMA VS STATE OF ODISHA	BHARAT KUMAR JALI VS	PADMAPUR /85 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000083/2022
26	D-BLAPL/9480/2024 BLAPL/4200/2024	RANJIT SINGH @ TERU VS STATE OF ODISHA	SADASHIBA DASH VS	KHANTAPADA /51 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000192/2024
27	D-BLAPL/12800/2024 BLAPL/4201/2024	SAKSHI JAIN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /1 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000001/2024
28	D-BLAPL/10823/2024 BLAPL/4202/2024	JITENDRA SAMAL@JITU VS STATE OF ODISHA	AKSHAYA KUMAR DAS VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000022/2023
29	D-BLAPL/10867/2024 BLAPL/4203/2024	ASHISH SELMA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /189 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000028/2024
30	D-BLAPL/12801/2024 BLAPL/4204/2024	MD SANAUULLAH VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /1 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000001/2024
31	D-BLAPL/12703/2024 BLAPL/4205/2024	ENDUA@BALIA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /549 /2023 ASST.SESIONS JUDGE,PATTAMUNDA ST/0000040/2024
32	D-BLAPL/10443/2024 BLAPL/4206/2024	BABU KONK@SARFARAJ KHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /259 /2023 JMFC, BINIKA(Sonepur) GR/0000247/2023
33	D-BLAPL/6806/2024 BLAPL/4207/2024	B.SANTOSH RAO @ BUCHI VS STATE OF ODISHA	SANDEEP PATRO VS	GOLANTHARA (BERHAMPUR) /87 /2012 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000851/2012
34	D-BLAPL/11132/2024 BLAPL/4208/2024	GHANASHYAM SARAF VS	ANJAN KUMAR BISWAL VS	KHARIAR /27 /2024 J.M.F.C.,KHARIAR(Nuapada)

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35	D-BLAPL/12286/2024 BLAPL/4209/2024	STATE OF ODISHA SANA NETI @ KAIRU VS STATE OF ODISHA	ASHUTOS DASH VS	CT/0000027/2024 LAKHANPUR /74 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000663/2024
36	D-BLAPL/10452/2024 BLAPL/4210/2024	SARAT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BHARATPUR PS /51 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000042/2024
37	D-BLAPL/12132/2024 BLAPL/4211/2024	BABU @ BALABHADRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /66 /2013 NYAYADHIKARI,GHASIPURA(Kendujha GR/0000326/2013
38	D-BLAPL/12151/2024 BLAPL/4212/2024	SADANANDA @ RINKU PATNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /98 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000400/2024
39	D-BLAPL/6920/2024 BLAPL/4213/2024	RAJKUMAR KULDEEP VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	SEMILLIGUDA /14 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000012/2024
40	D-BLAPL/12828/2024 BLAPL/4214/2024	MUKESH KUMAR PATEL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /15 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000012/2024
41	D-BLAPL/12528/2024 BLAPL/4215/2024	GUNA @ KAILASH SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	RAMACHANDRAPUR /2 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000016/2020
42	D-BLAPL/11992/2024 BLAPL/4216/2024	BHABANI SANKAR SAHOO VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000135/2023
43	D-BLAPL/12841/2024 BLAPL/4217/2024	KUNA MAHAKUD VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /95 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000230/2024
44	D-BLAPL/12753/2024 BLAPL/4218/2024	GHASIRAM HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /93 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000135/2024
45	D-BLAPL/12854/2024 BLAPL/4219/2024	HRUSIKESH BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	PATNAGARH /317 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000044/2023

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46	D-BLAPL/8423/2024 BLAPL/4220/2024	MANTU RAULA VS STATE OF ODISHA	PRIYADARSAN PATTNAIK VS	KAKATAPUR /207 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000011/2024
47	D-BLAPL/12559/2024 BLAPL/4221/2024	AKHLAKH AHMAD VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	BHUBANESWAR G.R.P.S. /23 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000076/2024
48	D-BLAPL/12374/2024 BLAPL/4222/2024	SIDHARTHA MANDAL VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	JEYPORE SADAR /408 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000099/2023
49	D-BLAPL/12644/2024 BLAPL/4223/2024	KAPILA GARADIA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MUNIGUDA /27 /2012 ASST. SESSIONS JUDGE, BISSAMCUTTA CT/0000008/2019
50	D-BLAPL/12740/2024 BLAPL/4224/2024	GOUTAM BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /17 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000013/2024
51	D-BLAPL/12791/2024 BLAPL/4225/2024	DHARANIDHAR SRIVASTAV @ DHARANIDHARA SIRBASTAV VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
52	D-BLAPL/12732/2024 BLAPL/4226/2024	RUDRADEB SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MUDANPUR RAMPUR /97 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000019/2024
53	D-BLAPL/12057/2024 BLAPL/4227/2024	SUNNY DEBAS VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /33 /2022 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000061/2022
54	D-BLAPL/12723/2024 BLAPL/4228/2024	SAMIR RANJAN SATPATHY @ TIKAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /115 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000007/2024
55	D-BLAPL/12836/2024 BLAPL/4229/2024	SURU SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /341 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001233/2023
56	D-BLAPL/12730/2024 BLAPL/4230/2024	VYANKTESH NAGAPPA BANASODE VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /88 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2024
57	D-BLAPL/12731/2024	SAIKHA SAMEER	MANORANJAN PADHY	JEYPORE SADAR /88 /2024

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	BLAPL/4231/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2024
58	D-CMP/18997/2024 CMP/444/2024	MINATI KUMARI PRADHAN VS BRANCH MANAGER, M/S UTKAL GRAMEEN BANK, HARIDAKHANDI BRANCH	ARUN KUMAR ROUT VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000011/2019
59	D-CMP/18945/2024 CMP/445/2024	KUMA PATRA VS CHAMPA PATRA @ PRADHAN	AMITAV TRIPATHY VS	// CIVIL JUDGE(SD), KHANDAPARA(Nayagaon) CS/0000111/2023
60	D-CMP/18857/2024 CMP/446/2024	BASUDEV JENA VS BANSHIDHAR SAMAL	HARISH CHANDRA SAHOO VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000229/2017
61	D-CMP/18930/2024 CMP/447/2024	KRUSHNAPADA BERA VS DEEPAK RAUL	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000544/2011
62	D-CMP/18874/2024 CMP/448/2024	BHIMSEN OJHA VS SAMUEL DEVASHISH JAMES	SATRUGHNA DASH (A) VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000793/2017
63	D-CMP/18433/2024 CMP/449/2024	ABHAYA PRASAD NAYAK VS SUCHISMITA JENA	PRAFULLA KUMAR LENKA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001022/2023
64	D-CMP/18456/2024 CMP/450/2024	RABI @ RABINDRA MALLIK VS AGANA @ AGANI MALLIK	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000807/2018
65	D-CMP/18425/2024 CMP/451/2024	AJAY KUMAR MOHAPATRA VS PADMA MOHANTY	SAMIR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK IA/0000001/2023
66	D-CMP/18939/2024 CMP/452/2024	RUNU MAHARANA VS SUTRAPRABHA SENAPATI	SISIR KUMAR PUROHIT VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000115/2018
67	D-CMP/19000/2024 CMP/453/2024	SANTOSH KUMAR SWAIN VS SAROJ KUMAR SWAIN	M.K. RATH VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000023/2023
68	D-CMP/19064/2024 CMP/454/2024	MANORAMA RANA VS	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CONTC/17814/2024 CONTC/3497/2024	SATYABRATA RANA RANJITA MANI SAHU VS ASWATHY S, I.A.S.	ADV. VS	CS/0001815/2024 // 0 //
70	D-CONTC/18661/2024 CONTC/3498/2024	TEJASWINEE SHAKTISWARUPINEE VS RATINDRA NARAYAN MALLIK, ENGINR. IN CHIEF, PUBLIC HEALTH, BBSR	ADV. VS	// 0 //
71	D-CONTC/18660/2024 CONTC/3499/2024	MONALISHA KANUNGO VS RATINDRA NARAYAN MALLIK, ENGNR., IN CHIEF PUBLIC HEALTH, BBSR, KHORDHA	ADV VS	// 0 //
72	D-CONTC/18656/2024 CONTC/3500/2024	GOLAK BIHARI NAYAK VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
73	D-CONTC/18632/2024 CONTC/3501/2024	BIJAYA KUMAR SAMANTARAY VS RAJASHREE PATTANAYAK, O.E.S., D.E.O, NAYAGARH	ADV VS	// 0 //
74	D-CONTC/18465/2024 CONTC/3502/2024	RANJIT KUMAR SARANGI VS NARASINGHA BHOI, I.P.S.	ADV. VS	// 0 //
75	D-CONTC/18412/2024 CONTC/3503/2024	HEMANTA KUMAR SAHOO VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
76	D-CONTC/17845/2024 CONTC/3504/2024	DUSMANTA KUMAR MOHAPATRA VS ASWATHY S, I.A.S	ADV VS	// 0 //
77	D-CONTC/17834/2024 CONTC/3505/2024	NIRANJAN SAHOO VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
78	D-CONTC/17818/2024 CONTC/3506/2024	SIRISH KUMAR MAHAPATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/17816/2024 CONTC/3507/2024	TANKADHAR HARIJAN VS ASWATHY S, I.A.S	ADV VS	// 0 //

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80	D-CONTC/17801/2024 CONTC/3508/2024	SUSANTA KUMAR SARAF VS ASWATHY S, I.A.S	ADV VS	// 0 //
81	D-CONTC/17804/2024 CONTC/3509/2024	ANUPAMA PANDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/17805/2024 CONTC/3510/2024	TRILOCHAN BEHERA VS ASWATHY S, I.A.S	ADV VS	// 0 //
83	D-CONTC/12124/2024 CONTC/3511/2024	MANJULATA SAHOO VS SUBRATA BEHERA, SPECIAL LAND ACQUISITION OFFICER, DHENKANAL	JYOTSNARANI RATH VS	// 0 //
84	D-CONTC/12882/2024 CONTC/3512/2024	ARNAPURNA PUJARI VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
85	D-CONTC/17810/2024 CONTC/3513/2024	NURABATI SAHU VS ASWATHY S, I.A.S	ADV VS	// 0 //
86	D-CONTC/17788/2024 CONTC/3514/2024	ASIT KUMAR TRIPATHY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/17775/2024 CONTC/3515/2024	BHAJA KRUSHNA MALLICK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/17755/2024 CONTC/3516/2024	SARATA KUMAR PATTANAİK VS ANU GARG, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
89	D-CONTC/12364/2024 CONTC/3517/2024	PRAMOD KUMAR KHAMARI VS HEMANTA KUMAR PADHY, PRINCIPAL SECY. TO GOVT., WORKS DEPT.	DEBASIS ROUT VS	// 0 //
90	D-CONTC/18541/2024 CONTC/3518/2024	MAINA HEMBRAM VS SMRUTI RANJAN PRADHAN, COLLECTOR, GAJAPATI	ADV VS	// 0 //
91	D-CONTC/18352/2024	NRUSINGHA CHARANA SAHOO	ADV.	//

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	CONTC/3519/2024	VS	VS	0
		ER. SANTOSH KUMAR MAHAPATRA, CHIEF ENGINEER INDRABATI KOLAB BASIN, BARINIPUT, JEYPORE		//
92	D-CONTC/17946/2024	PREMALATA PANDA	ADV	//
	CONTC/3520/2024	VS	VS	0
		BIJAY KUMAR DASH, V.C, CUTTACK DEVELOPMENT AUTHORITY		//
93	D-CONTC/16199/2024	DUSMANTA KUMAR PANDA	ADV	//
	CONTC/3521/2024	VS	VS	0
		ANU GARG, I.A.S.		//
94	D-CONTC/18749/2024	SANJUKTA KUMARI JENA	ADV.	//
	CONTC/3522/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
95	D-CONTC/16940/2024	BIPIN BIHARI PANDA	ADV	//
	CONTC/3523/2024	VS	VS	0
		ARAVINDA AGARWAL, I.A.S.		//
96	D-CONTC/16943/2024	PRAFULLA KUMAR JENA	ADV	//
	CONTC/3524/2024	VS	VS	0
		ARAVINDA AGARWAL, I.A.S.		//
97	D-CONTC/15849/2024	BHAKTI PRAKAS MOHAPATRA	ADV	//
	CONTC/3525/2024	VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
98	D-CONTC/16149/2024	SRIRAM BEHERA	ADV	//
	CONTC/3526/2024	VS	VS	0
		DR. UDDHAB CHANDRA MAJHI, I.A.S.		//
99	D-CONTC/15844/2024	SARAT KUMAR PADHEE	ADV	//
	CONTC/3527/2024	VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
100	D-CONTC/11176/2024	KAILASH CHANDRA BISWAL	ADV.	//
	CONTC/3528/2024	VS	VS	0
		SHALINI PANDIT, COMMISSIONER CUM SECY., HEALTH AND FAMILY WELFARE DEPT.		//
101	D-CONTC/16931/2024	CHINTAMANI DASH	ADV	//
	CONTC/3529/2024	VS	VS	0
		ARAVINDA AGARWAL, I.A.S.		//
102	D-CONTC/17364/2024	REBATI GOSWAMI	ADV.	//
	CONTC/3530/2024	VS	VS	0

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103	D-CONTC/17538/2024 CONTC/3531/2024	SUSAHANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR ANIL KUMAR MANDAL VS MANOJ KUMAR MOHANTY, I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/18917/2024 CONTC/3532/2024	RAJENDRA PRASAD MOHAPATRA VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// // 0 //
105	D-CONTC/18915/2024 CONTC/3533/2024	SAMBHUNATH BISWAL VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// // 0 //
106	D-CONTC/18858/2024 CONTC/3534/2024	TAPAS KUMAR MOHANTY VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATE G.A, AND P.G.DEPT., BBSR	BIKRAM PRATAP DAS VS	// 0 //
107	D-CONTC/17110/2024 CONTC/3535/2024	PARAMESWAR KISAN VS PRAFULLA CHANDRA PRADHAN, I.A.S.	ADV VS	// 0 //
108	D-CONTC/17830/2024 CONTC/3536/2024	DEBENDRA KUMAR MALLIK VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
109	D-CONTC/17825/2024 CONTC/3537/2024	DEEPAK KUMAR MISTRY VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
110	D-CONTC/17823/2024 CONTC/3538/2024	AKSHAYA KUMAR PUHAN VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
111	D-CONTC/17757/2024 CONTC/3539/2024	JAMINIKANTA SHAW VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
112	D-CONTC/17727/2024 CONTC/3540/2024	JAMINI KANTA SHAW VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
113	D-CONTC/17772/2024 CONTC/3541/2024	HAREKRISHNA BIHARI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //

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114	D-CONTC/17786/2024 CONTC/3542/2024	PRAVAKAR DAS VS ASWATHY S, I.A.S.	ADV. VS	// () //
115	D-CONTC/17855/2024 CONTC/3543/2024	MANORAMA DASH VS ASWATHY S, I.A.S	SATYAJIT SAMAL VS	// () //
116	D-CONTC/17849/2024 CONTC/3544/2024	HARIHAR LENKA VS ASWATHY S, I.A.S	SATYAJIT SAMAL VS	// () //
117	D-CONTC/17839/2024 CONTC/3545/2024	GAYADHAR DASH VS ASWATHY S, I.A.S.	ADV. VS	// () //
118	D-CONTC/17837/2024 CONTC/3546/2024	DEBENDRA RAUT VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// () //
119	D-CRLA/12164/2024 CRLA/421/2024	JENA @ JIANA TADINGI VS STATE OF ODISHA	DEBASIS SARANGI VS	CHANDILI /177 /2023 A.D.J.,RAYGADA(Rayagada) CT/000066/2023
120	D-CRLMA/11901/2024 CRLMA/83/2024	KAMINIBALA NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BALUGAON P.S. /322 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000574/2023
121	D-CRLMA/11922/2024 CRLMA/84/2024	SANTOSH ARGAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	//0 SR. CIVIL JUDGE (WOMEN'S COURT), J GR/0001096/2013
122	D-CRLMC/12525/2024 CRLMC/1587/2024	MUNA @ SAYED AKBAR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BAIDESWAR /78 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000215/2019
123	D-CRLMC/12163/2024 CRLMC/1588/2024	SANGRAM KESARI BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/000089/2023
124	D-CRLMC/8779/2024 CRLMC/1589/2024	SURESHAN SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /527 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0001390/2023
125	D-CRLMC/8782/2024	ANANDA BISHI	SARAT KUMAR JENA	barpalli /47 /2022

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	CRLMC/1590/2024	VS STATE OF ODISHA	VS	C.J.M.,BARGARH(Bargarh) CT/0000065/2022
126	D-CRLMC/8499/2024 CRLMC/1591/2024	MITU PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /140 /2019 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000331/2019
127	D-CRLMC/12651/2024 CRLMC/1592/2024	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	JAGANNATHA PRASAD /192 /2018 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000134/2018
128	D-CRLMC/12623/2024 CRLMC/1593/2024	SUMANTA KUMAR SWAIN VS STATE OF ODISHA	NILAKANTHA DAS VS	//0 A.D.J.,ANGUL(Anugul) CT/0000054/2011
129	D-CRLMC/12599/2024 CRLMC/1594/2024	GAGAN@BISHNU BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	AIR FIELD P.S. /264 /2015 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000163/2015
130	D-CRLMC/12748/2024 CRLMC/1595/2024	AKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /121 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000054/2023
131	D-CRLMC/12789/2024 CRLMC/1596/2024	HIMANSU BEHERA VS MOUKITA BEHERA	RAJIB LOCHAN PATTNAIK VS	//0 JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000030/2024
132	D-CRLMC/12564/2024 CRLMC/1597/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	BERHAMPUR SADAR /194 /2014 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000013/2016
133	D-CRLMC/12773/2024 CRLMC/1598/2024	KRUSHNA CHANDRA PATTNAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KHATIGUDA /43 /2001 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000414/2001
134	D-CRLMC/12435/2024 CRLMC/1599/2024	MANMATH KUMAR SAHU VS BHUBANANDA MISHRA	HIMANSU BHUSAN SUTAR VS	//0 J.M.F.C.,SALIPUR(Cuttack) ICC/0000368/2018
135	D-CRLMP/11864/2024 CRLMP/715/2024	BELIEVERS CHURCH INDIA, KERALA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK	P.C.CHHINCHANI VS	//0 (//
136	D-CRLMP/12380/2024 CRLMP/716/2024	SIBANARAYAN PARIDA VS	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /82 /2024 (

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137	D-CRLMP/10342/2024 CRLMP/717/2024	STATE OF ODISHA SUJIT KUMAR NATH VS	SANGRAM RATH VS	// TANGARPALI /96 /2023 ()
138	D-CRLMP/12619/2024 CRLMP/718/2024	STATE OF ODISHA BIKRAM ROUT VS	SAROJA KANTA MANDAL VS	// //0 ()
139	D-CRLMP/12007/2024 CRLMP/719/2024	STATE OF ODISHA TASNIM FETEMA VS	BRAHMANANDA TRIPATHY VS	// //0 ()
140	D-DSREF/12873/2024 DSREF/2/2024	STATE OF ODISHA STATE OF ODISHA VS	ADV VS	// ODAGAON /3 /2019 ADDL. DIST. AND SESSION JUDGE, OD
141	D-FAO/13617/2024 FAO/181/2024	NIRANJAN MALLIK MEGHINI SINGH VS	DEEPALI MAHAPATRA VS	// ST/0000217/2019 RAILWAY CLAIMS TRIBUNAL, BHUBA
142	D-MACA/10365/2024 MACA/340/2024	UNION OF INDIA TIRTHABRATA NAYAK VS	DEBASISH PATNAIK VS	// Oa/0000083/2021 II MACT,CUTTACK(Cuttack)
143	D-MACA/11388/2024 MACA/341/2024	NIRANJAN DAS KAMALINI GHADAI VS	DEBASISH PATNAIK VS	// MISCA/0000454/2018 3RD ADDL. DISTRICT JUDGE,CUTTACK
144	D-MACA/10368/2024 MACA/342/2024	KUNI SAHOO PRIYANKA PANDA VS	DEBASISH PATNAIK VS	// Mac/0001048/2019 1ST MACT,CUTTACK(Cuttack)
145	D-MATA/17890/2024 MATA/153/2024	BIDYADHAR LENKA ABHISEK UPADHYAY VS	IN PERSON VS	// Mac/0000505/2020 JUDGE FAMILY COURT-II,BHUBANESW
146	D-MATA/17964/2024 MATA/154/2024	MANISHA MISHRA ASWINI KUMAR PARIDA VS	PARTHA SARATHI NAYAK VS	// CP/0000575/2018 JUDGE, FAMILY COURT,JAJPUR(Jajapur
147	D-RPFAM/11764/2024 RPFAM/109/2024	ANURADHA NAYAK SAYEEDA BEGUM VS SK. SARIF	KUMAR PRAJWAL VS	// CP/0000244/2021 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000022/2019

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148	D-RPFAM/13869/2024 RPFAM/110/2024	SMRUTI REKHA SAHOO VS GOUTAM KUMAR SAHOO	KUMAR PRAJWAL VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000009/2022
149	D-RPFAM/17716/2024 RPFAM/111/2024	SABHYARANI ROUT VS MADAN MOHAN JENA	ARUN KUMAR CHAND VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000115/2016
150	D-RPFAM/17415/2024 RPFAM/112/2024	NIRBHAYA KUMAR DWIBEDI VS MANASI DWIBEDI	BIBHU PRASAD TRIPATHY VS	// JUDGE FAMILY COURT, PURI(Puri) Crp/0000019/2022
151	D-RSA/18032/2024 RSA/110/2024	SAROJ KUMAR MOHANTY VS DEBENDRA CHANDRA NANDA	MANOJ KUMAR PANDA VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000080/2014
152	D-RSA/10851/2024 RSA/111/2024	BHAWANI SHANKAR SAHU VS STATE OF ODISHA	SAMBHU CH. NATH SHARMA VS	// DISTRICT AND SESSIONS JUDGE, JHARS RFA/0000028/2022
153	D-RSA/17721/2024 RSA/112/2024	RENUKA PADHAN VS MENAKA BISWAL	AMIT PRASAD BOSE VS	// DISTRICT AND SESSIONS JUDGE, SONE RFA/0000004/2019
154	D-RSA/18046/2024 RSA/113/2024	BISWANATH NAYAK VS PRAMILA SAMAL	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000263/2015
155	D-RVWPET/18084/2024 RVWPET/65/2024	NABA KISHORE MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
156	D-TRP(C)/17733/2024 TRP(C)/114/2024	SUCHITRA PATRA VS GYANA RANJAN PATRA	BIJAY KUMAR MOHANTY VS	// JUDGE FAMILY COURT, PURI(Puri) CP/0000056/2024
157	D-TRPCRL/12851/2024 TRPCRL/40/2024	PRASAD BEHERA VS URMILA BEHERA	ANUP KUMAR MOHAPATRA VS	//0 S.D.J.M. CIVIL JUDGE (JD), TALCHER(Ar CRMC/0000092/2023
158	D-WA/18750/2024 WA/893/2024	STATE OF ODISHA VS FAKIR CHARAN BEHERA	H.M.DHAL, A.G.A VS	// () //
159	D-WA/18824/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//

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	WA/894/2024	VS	VS	0
		M. BHASKAR PATRA		//
160	D-WA/18721/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	//
	WA/895/2024	VS	VS	0
		ASHIS KUMAR GIRI		//
161	D-WA/18778/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/896/2024	VS	VS	0
		LEELABATI NAYAK		//
162	D-WA/18757/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
	WA/897/2024	VS	VS	0
		MAYADHAR SUNDARAY		//
163	D-WA/12880/2024	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH	AMITABH MISHRA	//
	WA/898/2024	VS	VS	0
		GYAN RANJAN PRADHAN		//
164	D-WA/18739/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
	WA/899/2024	VS	VS	0
		BIPIN BIHARI NAYAK		//
165	D-WA/18820/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	//
	WA/900/2024	VS	VS	0
		KANAK RASHMI DAS		//
166	D-WA/18805/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/901/2024	VS	VS	0
		PRAFULLA KUMAR MISHRA		//
167	D-WA/18748/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
	WA/902/2024	VS	VS	0
		SRIKRUSHNA MOHAPATRA		//
168	D-WA/18726/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
	WA/903/2024	VS	VS	0
		SADHU CHARAN BISWAL		//
169	D-WA/18809/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/904/2024	VS	VS	0
		ANTARJYAMI GIRI		//
170	D-WA/18763/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
	WA/905/2024	VS	VS	0

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171	D-WA/18843/2024 WA/906/2024	SAROJINI JENA STATE OF ODISHA VS BIJAYA KUMAR SARDAR	BIPLAB MOHANTY,A.G.A VS	// // 0 //
172	D-WA/19109/2024 WA/907/2024	STATE OF ODISHA VS MADHUSUDAN BARIK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
173	D-WA/18796/2024 WA/908/2024	STATE OF ODISHA VS DHRUBA CHARAN PANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
174	D-WA/18862/2024 WA/909/2024	STATE OF ODISHA VS MRUTYUNJAY PANDA	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
175	D-WA/18873/2024 WA/910/2024	STATE OF ODISHA VS ARUN KUMAR KAR	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
176	D-WA/19032/2024 WA/911/2024	STATE OF ODISHA VS GOURANGA CHARAN JENAMANI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
177	D-WA/18998/2024 WA/912/2024	STATE OF ODISHA VS NIRANJAN ROUT	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
178	D-WA/19069/2024 WA/913/2024	STATE OF ODISHA VS RAMA CHANDRA SATPATHY	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
179	D-WA/18868/2024 WA/914/2024	STATE OF ODISHA VS P SRINIVAS ACHARI	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
180	D-WA/18814/2024 WA/915/2024	STATE OF ODISHA VS GOBARDHAN MOHANTA	BIPLAB MOHANTY,A.G.A VS	// 0 //
181	D-WA/19101/2024 WA/916/2024	STATE OF ODISHA VS V. AVYAKTA	SASWAT DAS, A.G.A. VS	// 0 //

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182	D-WA/18962/2024 WA/917/2024	STATE OF ODISHA VS NANDA KISHORE NAYAK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
183	D-WA/19098/2024 WA/918/2024	STATE OF ODISHA VS SAMIR KUMAR DETHI	SASWAT DAS, A.G.A. VS	// 0 //
184	D-WA/18920/2024 WA/919/2024	STATE OF ODISHA VS ANNAPURNA ACHARYA	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
185	D-WA/18856/2024 WA/920/2024	STATE OF ODISHA VS SUDHAKAR DASH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
186	D-WA/18838/2024 WA/921/2024	STATE OF ODISHA VS ALOK CHANDRA BARIK	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
187	D-WA/18812/2024 WA/922/2024	THE SECY, SCHOOL AND MASS EDUCATION, ODISHA VS PRAKSH KUMAR PATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
188	D-WP(C)/16266/2024 WP(C)/10677/2024	SUCHITRA MITTAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
189	D-WP(C)/18642/2024 WP(C)/10678/2024	RAJALAXMI BHUKTA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
190	D-WP(C)/18147/2024 WP(C)/10679/2024	MAHESWAR ROUT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
191	D-WP(C)/18118/2024 WP(C)/10680/2024	MOUSUMI PATTNAIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
192	D-WP(C)/18600/2024 WP(C)/10681/2024	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
193	D-WP(C)/18703/2024	NARENDRA KUMAR SAMAL	MANAS KUMAR SWAIN	//

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	WP(C)/10682/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/16821/2024 WP(C)/10683/2024	ANIL KUMAR VEGAD VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
195	D-WP(C)/17269/2024 WP(C)/10684/2024	LAXMI JEWELLERY, CUTTACK VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //
196	D-WP(C)/18715/2024 WP(C)/10685/2024	SUDARSHAN MISHRA VS ADDITIONAL COMMISSIOENR OF SETTLEMENT , BERHAMPUR , GANJAM	ASHOK KUMAR DAS VS	// 0 //
197	D-WP(C)/17699/2024 WP(C)/10686/2024	KANHU CHARAN MUDULI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
198	D-WP(C)/18785/2024 WP(C)/10687/2024	SARASWATI MALIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
199	D-WP(C)/18457/2024 WP(C)/10688/2024	MALAYA RANJAN SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
200	D-WP(C)/18842/2024 WP(C)/10689/2024	JAYANTA KUMAR MISHRA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
201	D-WP(C)/17948/2024 WP(C)/10690/2024	CHINTAMANI BEHERA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	// 0 //
202	D-WP(C)/15306/2024 WP(C)/10691/2024	DAMBARUDHAR BEHERA VS CHIEF ADMINISTRATOR, LORD JAGARNATH MOHAPRABHU, PURI	KUNJA SUNDAR DAS VS	// 0 //
203	D-WP(C)/17020/2024 WP(C)/10692/2024	NAJMA BIBI @BEGUM VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
204	D-WP(C)/18672/2024 WP(C)/10693/2024	KRUSHNAPRIYA DAS VS	DEBENDRA KUMAR SAHOO VS	// 0

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205	D-WP(C)/18634/2024 WP(C)/10694/2024	STATE OF ODISHA AKSHYA KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// // 0
206	D-WP(C)/12915/2024 WP(C)/10695/2024	KUNI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
207	D-WP(C)/17680/2024 WP(C)/10696/2024	KANCHAN PRASAD @ KANCHAN MANISH THACKER VS COLLECTOR, JHARSUGUDA	SIDHARTHA DAS VS	// 0 //
208	D-WP(C)/13449/2024 WP(C)/10697/2024	NIRANJAN SAHOO VS CANARA BANK, PURI	SAUVAGYA RANJAN JENA VS	// 0 //
209	D-WP(C)/18691/2024 WP(C)/10698/2024	GOURI SANKAR PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
210	D-WP(C)/19141/2024 WP(C)/10699/2024	PC ENTERPRISES, BBSR VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, BBSR	ANUPAM RATH VS	// 0 //
211	D-WP(C)/18698/2024 WP(C)/10700/2024	SIMANCHAL MUKHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
212	D-WP(C)/18918/2024 WP(C)/10701/2024	SIBASHISH SATPATHY VS MEMBER, BOARD OF REVENUE, CUTTACK	BANSHIDHAR BAUG VS	// 0 //
213	D-WP(C)/13591/2024 WP(C)/10702/2024	HRUSIKESH PADHY VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
214	D-WP(C)/14959/2024 WP(C)/10703/2024	BIKRAM KESHARI NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
215	D-WP(C)/13593/2024 WP(C)/10704/2024	RANJEETA KUMARI SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //

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216	D-WP(C)/15002/2024 WP(C)/10705/2024	AJAYA DEV SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
217	D-WP(C)/18815/2024 WP(C)/10706/2024	ARUN KUMAR SAHOO @ ARUN SAHOO VS STATE OF ODISHA, COMMISSIONER CUM SECY. DEPTT. OF WATER RESOURCES	BHABANI SANKAR MISHRA VS	// 0 //
218	D-WP(C)/17718/2024 WP(C)/10707/2024	SRI SRI BAULI MATH, PURI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
219	D-WP(C)/16789/2024 WP(C)/10708/2024	DAMODAR ROUT VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
220	D-WP(C)/15725/2024 WP(C)/10709/2024	BISWA RANJAN MOHANTY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
221	D-WP(C)/13583/2024 WP(C)/10710/2024	RANJEETA KUMARI SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/13586/2024 WP(C)/10711/2024	BANDANA KUMARI SAHU @ BANDANA SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
223	D-WP(C)/18807/2024 WP(C)/10712/2024	SUSANTA BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/18916/2024 WP(C)/10713/2024	SUNANDA PATI VS STATE OF ODISHA	SIBA NARAYANA BISWAL VS	// 0 //
225	D-WP(C)/13589/2024 WP(C)/10714/2024	TUNGU KUMAR SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
226	D-WP(C)/14987/2024 WP(C)/10715/2024	SUDARSHAN PALEI VS STATE OF ODISHA	KAUSIK ANADAGURU VS	// 0 //
227	D-WP(C)/14785/2024	ASHISH KUMAR MOHANTY	AMAR KUMAR MOHANTY	//

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	WP(C)/10716/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18759/2024 WP(C)/10717/2024	DASARATHI SABAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
229	D-WP(C)/18963/2024 WP(C)/10718/2024	ANASUYA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
230	D-WP(C)/18764/2024 WP(C)/10719/2024	ULLASH DAS VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
231	D-WP(C)/18890/2024 WP(C)/10720/2024	KRUSHNA ORAM VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
232	D-WP(C)/18853/2024 WP(C)/10721/2024	HEMABANTA MEHER VS ODISHA STATE COOP. BANK LTD., BBSR	DEBABRATA RATH VS	// 0 //
233	D-WP(C)/18804/2024 WP(C)/10722/2024	RAMGOPAL BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/18949/2024 WP(C)/10723/2024	BANAMALI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
235	D-WP(C)/18152/2024 WP(C)/10724/2024	MANTU JOSHI VS R.T.O.SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
236	D-WP(C)/18919/2024 WP(C)/10725/2024	MD. NOOR ALAM VS SUNDARAM FINANCE LTD., CHENNNAI	ATMAJIT MANMITH DAS VS	// 0 //
237	D-WP(C)/17568/2024 WP(C)/10726/2024	RAKESH JHANKAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
238	D-WP(C)/17054/2024 WP(C)/10727/2024	BISWAJIT DAS VS	ABHAYA KUMAR PARIDA VS	// 0

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239	D-WP(C)/18859/2024 WP(C)/10728/2024	STATE OF ODISHA M/S. MANGALA SAW MILL, TANGI VS	ABHAYA KUMAR BEHERA VS	// // ()
240	D-WP(C)/18718/2024 WP(C)/10729/2024	STATE OF ODISHA JAYA RAM BEHERA@ DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
241	D-WP(C)/18476/2024 WP(C)/10730/2024	STATE OF ODISHA HADIBANDHU ROURAY VS	MAHENDRA KUMAR SAHOO VS	// // ()
242	D-WP(C)/18475/2024 WP(C)/10731/2024	STATE OF ODISHA ASHOK KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // ()
243	D-WP(C)/19156/2024 WP(C)/10732/2024	STATE OF ODISHA AMBIKA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
244	D-WP(C)/18487/2024 WP(C)/10733/2024	STATE OF ODISHA NIRANJAN DAS VS	MAHENDRA KUMAR SAHOO VS	// // ()
245	D-WP(C)/17560/2024 WP(C)/10734/2024	STATE OF ODISHA ADITYA KUMAR MENDILI VS	UMA CHARAN MISHRA VS	// // ()
246	D-WP(C)/5909/2024 WP(C)/10735/2024	STATE OF ODISHA SIKHIDHAJA MANDAL VS	ALOK KUMAR MOHAPATRA VS	// // ()
247	D-WP(C)/17565/2024 WP(C)/10736/2024	STATE OF ODISHA PARAMESWAR KISHAN VS	UMA CHARAN MISHRA VS	// // ()
248	D-WP(C)/17987/2024 WP(C)/10737/2024	STATE OF ODISHA ASWANI MANI BEHERA VS	LAXMI PRASAD DWIVEDY VS	// // ()
249	D-WP(C)/18477/2024 WP(C)/10738/2024	STATE OF ODISHA ABHIMANYU SASMAL VS	MAHENDRA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/18714/2024 WP(C)/10739/2024	SUDARSHAN MISHRA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
251	D-WP(C)/15947/2024 WP(C)/10740/2024	SUKANTA BHATA VS SRI RADHAMOHAN DEV BIJE	AMIYA KUMAR MOHANTY (A) VS	// 0 //
252	D-WP(C)/18922/2024 WP(C)/10741/2024	ANIMA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
253	D-WP(C)/17631/2024 WP(C)/10742/2024	RACHITA DALAI VS STATE OF ODISHA	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/17170/2024 WP(C)/10743/2024	NILAMANI MAHARANA VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/17577/2024 WP(C)/10744/2024	BATAKRUSHNA SWAIN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
256	D-WP(C)/17582/2024 WP(C)/10745/2024	TRIBHANJAN SAMANTARAY VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
257	D-WP(C)/18888/2024 WP(C)/10746/2024	JYOTI RANJAN SAHOO VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
258	D-WP(C)/17571/2024 WP(C)/10747/2024	PRASANTA KUMAR DAS VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
259	D-WP(C)/16833/2024 WP(C)/10748/2024	AHALYARANI SAMANTA VS AJIT MOHANTY	ANANGA KUMAR OTTA VS	// 0 //
260	D-WP(C)/17586/2024 WP(C)/10749/2024	DINABANDHU GOUDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
261	D-WP(C)/18525/2024	BABULI BEHERA	NIRMAL RANJAN ROUTRAY	//

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	WP(C)/10750/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/17414/2024 WP(C)/10751/2024	ASHOK KUMAR MALLICK VS SUBHADRA MALLICK	BIBHU PRASAD TRIPATHY VS	// 0 //
263	D-WP(C)/18020/2024 WP(C)/10752/2024	M/S TALA STEEL LIMITED, MUMBAI VS UNION OF INDIA	AMIT PATNAIK VS	// 0 //
264	D-WP(C)/17588/2024 WP(C)/10753/2024	BANAMBAR SWAIN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
265	D-WP(C)/17584/2024 WP(C)/10754/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
266	D-WP(C)/17921/2024 WP(C)/10755/2024	AKULA KHANDUALA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
267	D-WP(C)/10108/2024 WP(C)/10756/2024	DEBENDRA BARIK VS GM, COMPETENT AUTHORITY ODISHA, GAIL, BBSR	DR. JANMEJAYA RAY VS	// 0 //
268	D-WP(C)/14861/2024 WP(C)/10757/2024	RABINDRA KUMAR BARIK VS ODISHA MINING CORPORTION LTD, MD, BBSR,KHURDA	AJAYA KUMAR ROUT VS	// 0 //
269	D-WP(C)/19149/2024 WP(C)/10758/2024	PREMANANDA PRUSTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
270	D-WP(C)/17271/2024 WP(C)/10759/2024	M/S NARBHERAM VISHARAM AND KHATAU NARBHERAM AND CO, KEONJHAR VS ADDL. STATE TAX OFFICER, BARBIL, KEONJHAR	PRAKASH KUMAR JENA VS	// 0 //
271	D-WP(C)/18934/2024 WP(C)/10760/2024	SURYA NARAYAN JENA VS TAHASILDAR BARANGA, CUTTACK	GOPINATH MISHRA VS	// 0 //
272	D-WP(C)/19144/2024 WP(C)/10761/2024	PRADEEP KUMAR MOHANTA VS	MANAS PATI VS	// 0

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273	D-WP(C)/19147/2024 WP(C)/10762/2024	STATE OF ODISHA SUKANTA KUMAR PARIDA VS	MANAS PATI VS	// // 0
274	D-WP(C)/17910/2024 WP(C)/10763/2024	STATE OF ODISHA SUNIL KUMAR MAHAPATRA VS	MANOJA KUMAR KHUNTIA VS	// // 0
275	D-WP(C)/19189/2024 WP(C)/10764/2024	MANAGING DIRECTOR AND CEO, UCO BANK, KOLKATA RABINDRA PRADHAN VS	SHASHIBHUSAN BISWAL VS	// // 0
276	D-WP(C)/17071/2024 WP(C)/10765/2024	STATE OF ODISHA NARENDRA KUMAR SETHI VS	BADRINARAYAN PANDA VS	// // 0
277	D-WP(C)/18793/2024 WP(C)/10766/2024	STATE OF ODISHA HEMANTA KUMAR ROUSTRAY VS	PAMI RATH VS	// // 0
278	D-WP(C)/17925/2024 WP(C)/10767/2024	STATE OF ODISHA SUVASMITA ACHARYA VS	DR.PURUSOTTAM CHULI VS	// // 0
279	D-WP(C)/19175/2024 WP(C)/10768/2024	STATE OF ODISHA ARJUN KUMAR PANDA VS	MANORANJAN NAYAK VS	// // 0
280	D-WP(C)/18940/2024 WP(C)/10769/2024	BOARD OF SECONDARY EDUCATION, ODISHA PRAHALLAD JENA VS	GOPINATH MISHRA VS	// // 0
281	D-WP(C)/19173/2024 WP(C)/10770/2024	TAHASILDAR, BARANGA, CUTTACK BRUKODAR PRADHAN VS	MANORANJAN NAYAK VS	// // 0
282	D-WP(C)/18974/2024 WP(C)/10771/2024	BOARD OF SECONDARY EDUCATION, ODISHA ABHAYA KUMAR BEHERA VS	BIDESHI KUMAR GHADEI VS	// // 0
283	D-WP(C)/19021/2024 WP(C)/10772/2024	STATE OF ODISHA DR. SUMAN KUMARI JOSHI VS	BISWABIHARI MOHANTY VS	// // 0
		ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//

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284	D-WP(C)/18958/2024 WP(C)/10773/2024	SURAJA KUMAR NAYAK VS ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR	GOPINATH MISHRA VS	// 0 //
285	D-WP(C)/13800/2024 WP(C)/10774/2024	MADAN MOHAN NATH VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
286	D-WP(C)/19054/2024 WP(C)/10775/2024	SUSANTA KUMAR SAMANTASINGHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/15788/2024 WP(C)/10776/2024	M/S QUINN INDIA CATERING, CUTTACK VS UNION OF INDIA	AMAR KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/19044/2024 WP(C)/10777/2024	HARI BHARATI FOUNDATION, BALIANTA, KHORDHA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
289	D-WP(C)/19058/2024 WP(C)/10778/2024	KHAGESWAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
290	D-WP(C)/19190/2024 WP(C)/10779/2024	HARMOHAN MAHANTA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
291	D-WP(C)/19071/2024 WP(C)/10780/2024	BHABANI SHANKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
292	D-WP(C)/14862/2024 WP(C)/10781/2024	SANJIB KUMAR BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
293	D-WP(C)/9549/2024 WP(C)/10782/2024	MANORANJAN BEHERA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
294	D-WP(C)/19330/2024 WP(C)/10783/2024	HIMANSHU BHUSAN MISHRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
295	D-WP(C)/15829/2024	BIMAL KUMAR NAYAK	MAHESWAR MOHANTY	//

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	WP(C)/10784/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18438/2024 WP(C)/10785/2024	BIJOY KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
297	D-WP(C)/19073/2024 WP(C)/10786/2024	JITENDRA NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
298	D-WP(C)/18975/2024 WP(C)/10787/2024	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
299	D-WP(C)/17255/2024 WP(C)/10788/2024	RABINDRANATH BEHERA VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
300	D-WP(C)/18133/2024 WP(C)/10789/2024	RABINDRANATH SAHOO VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
301	D-WP(C)/18882/2024 WP(C)/10790/2024	AJAYA KUMAR DASH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
302	D-WP(C)/18924/2024 WP(C)/10791/2024	LAXMINARAYAN SOREE VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
303	D-WP(C)/18833/2024 WP(C)/10792/2024	BANAJA NAYAK VS UNION OF INDIA	PRAMOD KUMAR ROUT VS	// 0 //
304	D-WP(C)/17667/2024 WP(C)/10793/2024	SIBA GOUD VS THE ADDL. DISTRICT MAGISTRATE, ROURKELA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
305	D-WP(C)/18395/2024 WP(C)/10794/2024	BALADEV JEW SEVASHRAMA, JAJPUR VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
306	D-WP(C)/18039/2024 WP(C)/10795/2024	DEBENDRANATH MOHANTY VS	BHABANI SANKAR DAS VS	// 0

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307	D-WP(C)/18260/2024 WP(C)/10796/2024	TAHASILDSAR BHOGRAI MANORANJAN MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()
308	D-WP(C)/17507/2024 WP(C)/10797/2024	TRILOK CHAND SONI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
309	D-WP(C)/18906/2024 WP(C)/10798/2024	ASHISH PATRNAIK VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD. BBSR	SURYAKANTA DWIBEDI VS	// () //
310	D-WP(C)/18380/2024 WP(C)/10799/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
311	D-WP(C)/18994/2024 WP(C)/10800/2024	SURENDRA KUMAR SAHOO VS THE CHIEF EXECUTIVE OFFICER, TPCODL, CORPORATE OFFICE, BBSR, KHURDA	SURESH CHANDRA DASH VS	// () //
312	D-WP(C)/18382/2024 WP(C)/10801/2024	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
313	D-WP(C)/17348/2024 WP(C)/10802/2024	KHETRABASI NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
314	D-WP(C)/18685/2024 WP(C)/10803/2024	PRANAYA KUMAR SINGH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// () //
315	D-WP(C)/19275/2024 WP(C)/10804/2024	CHITTARANJAN DAS VS STATE OF ODISHA	BUDHADEV ROURAY VS	// () //
316	D-WP(C)/18384/2024 WP(C)/10805/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
317	D-WP(C)/19062/2024 WP(C)/10806/2024	SURYA NARAYAN BOXI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //

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318	D-WP(C)/19203/2024 WP(C)/10807/2024	DINESH RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// () //
319	D-WP(C)/18375/2024 WP(C)/10808/2024	BATAKRUSHNA PANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
320	D-WP(C)/18381/2024 WP(C)/10809/2024	KSHIROD KUMAR DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
321	D-WP(C)/18376/2024 WP(C)/10810/2024	PABITRA MOHAN DASH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
322	D-WP(C)/18238/2024 WP(C)/10811/2024	RASHMI JAIN VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// () //
323	D-WP(C)/19226/2024 WP(C)/10812/2024	M/S SAMAL EQUIPMENT VS GYANI KAUDI	KOUSIK ANANDA GURU VS	// () //
324	D-WP(C)/18912/2024 WP(C)/10813/2024	BASANTI ORAM VS BRANCH MANAGER, HDFC LIFE , BBSR	PUSPAK KUMAR SAHOO VS	// () //
325	D-WP(C)/19034/2024 WP(C)/10814/2024	SAIRAJ RATHA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //
326	D-ABLAPL/12634/2024 ABLAPL/4429/2024	BHARAT BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SINDHIKELA PS /110 /2024 () //
327	D-ABLAPL/11749/2024 ABLAPL/4430/2024	PARBATI SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	DHENKANAL SADAR /293 /2024 () //
328	D-ABLAPL/11752/2024 ABLAPL/4431/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	DHENKANAL SADAR /293 /2024 () //
329	D-ABLAPL/12641/2024	ALOKA DAS	AMITAV TRIPATHY	ITAMATI /96 /2024

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	ABLAPL/4432/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/12643/2024 ABLAPL/4433/2024	SANJAY KUMAR SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /205 /2024 () //
331	D-ABLAPL/12544/2024 ABLAPL/4434/2024	SHANTANU KHARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /53 /2024 () //
332	D-ABLAPL/12546/2024 ABLAPL/4435/2024	TULA BAG @ TULARAM BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /130 /2024 () //
333	D-ABLAPL/12550/2024 ABLAPL/4436/2024	SK. SAHABAJ HUSSAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
334	D-ABLAPL/12654/2024 ABLAPL/4437/2024	SRIKANTA MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	TIGIRIA /70 /2024 () //
335	D-ABLAPL/12659/2024 ABLAPL/4438/2024	CH. HARIBANDHU REDDY VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHAMAKHANDI /82 /2024 () //
336	D-ABLAPL/12661/2024 ABLAPL/4439/2024	AJAYA NAIK @ BHALU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /88 /2024 () //
337	D-ABLAPL/12691/2024 ABLAPL/4440/2024	SADASIBA PRATHIARI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIAPANDA /63 /2024 () //
338	D-ABLAPL/12701/2024 ABLAPL/4441/2024	JITENDRA PANI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	LAXMISAGAR P.S. /240 /2024 () //
339	D-ABLAPL/12573/2024 ABLAPL/4442/2024	SUDARSHAN BARIKI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	CHANDANPUR /78 /2024 () //
340	D-ABLAPL/12704/2024 ABLAPL/4443/2024	AMINA BHUTIA VS	PRIYA RANJAN SINGH VS	BANARAPAL /62 /2024 ()

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341	D-ABLAPL/12576/2024 ABLAPL/4444/2024	STATE OF ODISHA UTKALIKA SAHU @ MANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /245 /2022 ()
342	D-ABLAPL/12705/2024 ABLAPL/4445/2024	RABI @ RABINDRA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// PANIKOILI /217 /2024 ()
343	D-ABLAPL/12603/2024 ABLAPL/4446/2024	BAPINA PRADHAN @ BABULA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	// PURI SADAR /4 /2024 ()
344	D-ABLAPL/12604/2024 ABLAPL/4447/2024	TAPAN KUMAR SETHI VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// CHANDRASEKHARPUR /40 /2024 ()
345	D-ABLAPL/12612/2024 ABLAPL/4448/2024	KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	// DHARAMGARH /138 /2022 ()
346	D-ABLAPL/12580/2024 ABLAPL/4449/2024	PRABHAT KUMAR ROUT @ PRAVAT KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /157 /2022 ()
347	D-ABLAPL/12706/2024 ABLAPL/4450/2024	BALADEV NAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	// DUNGURIPALI /58 /2022 ()
348	D-ABLAPL/12716/2024 ABLAPL/4451/2024	KALU CHARAN PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /240 /2023 ()
349	D-ABLAPL/12719/2024 ABLAPL/4452/2024	JITU KHAMARI @ PRAMOD KHAMARI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /66 /2020 ()
350	D-ABLAPL/12614/2024 ABLAPL/4453/2024	BASUDEV ROUL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /113 /2024 ()
351	D-ABLAPL/12266/2024 ABLAPL/4454/2024	K. SANTOSH KUMAR DORA @ K. SANTOSH DORA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// JARADA /133 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/12621/2024 ABLAPL/4455/2024	ANUBHAB BISWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHADRAK RURAL /70 /2024 () //
353	D-ABLAPL/12571/2024 ABLAPL/4456/2024	AYAB @ MUNA KHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KORAPUT TOWN /82 /2024 () //
354	D-ABLAPL/12787/2024 ABLAPL/4457/2024	MD. IRSHAD AHMED VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAJGANGPUR /218 /2024 () //
355	D-ABLAPL/12803/2024 ABLAPL/4458/2024	SANTANU DHARUA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /22 /2024 () //
356	D-ABLAPL/12632/2024 ABLAPL/4459/2024	PRATEEMA BAG @ ADJUAD VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SINDHIKELA PS /110 /2024 () //
357	D-ABLAPL/12633/2024 ABLAPL/4460/2024	TARUNI BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SINDHIKELA PS /110 /2024 () //
358	D-ABLAPL/12739/2024 ABLAPL/4461/2024	TARAKANTA BAL VS STATE OF ODISHA	APURBA DAS VS	// () //
359	D-ABLAPL/12750/2024 ABLAPL/4462/2024	NRUPA PRASAD PRADHAN @ NRUPA PRASAD PADHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KENDRAPARA SADAR /597 /2022 () //
360	D-ABLAPL/12824/2024 ABLAPL/4463/2024	MANOJ KUMAR BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	ASTARANGA /19 /2024 () //
361	D-ABLAPL/10702/2024 ABLAPL/4464/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac 2(A)CC/000008/2023
362	D-ABLAPL/12003/2024 ABLAPL/4465/2024	SUSHANT KUMAR NAYAK @ SUMANTA NAYAK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	NAUGAON /29 /2022 () //
363	D-ABLAPL/12663/2024	JAYASHREE SINGH DEO	AMLAN SHAKTI PAUL	MAHILA P.S.(BBSR) /473 /2012

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4466/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12666/2024 ABLAPL/4467/2024	ARJUNA BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PHIRINGIA /117 /2019 () //
365	D-ABLAPL/12783/2024 ABLAPL/4468/2024	NITEI NANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOLANGIR SADAR /68 /2024 () //
366	D-ABLAPL/12395/2024 ABLAPL/4469/2024	SUNAB SWAIN @ SONAM SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BHANDARIPOKHARI /100 /2024 () //
367	D-ABLAPL/12640/2024 ABLAPL/4470/2024	SRIDHAR MUDULI VS STATE OF ODISHA	ASHOK DAS VS	CHOUDWAR /223 /2024 () //
368	D-ABLAPL/12030/2024 ABLAPL/4471/2024	JAMSER KHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JAGATPUR /473 /2022 () //
369	D-ABLAPL/12477/2024 ABLAPL/4472/2024	BAPI PATASANI @ DHIREN PATASAHANI VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	KHANDAGIRI P.S. /259 /2024 () //
370	D-ABLAPL/12562/2024 ABLAPL/4473/2024	GUDULU @ ASISH KUMAR DAS VS STATE OF ODISHA	DEBASIS MISHRA VS	TALABANIA /175 /2023 () //
371	D-ABLAPL/12777/2024 ABLAPL/4474/2024	SUDHIRA KUMAR BEHERA @ SUDHIRA BEHERA VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	TANGI (KHURDA) /319 /2024 () //
372	D-ABLAPL/11272/2024 ABLAPL/4475/2024	SOUMYA RANJAN PAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CUTTACK SADAR /195 /2024 () //
373	D-ABLAPL/11362/2024 ABLAPL/4476/2024	RAJA @ RAJKISHORE DAS @ RAJ KISHOR DASH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	PURI SADAR /33 /2020 () //